SETTING UP OF MINI SUGAR PLANTS

861. SHRI K. C. PANDA : SHRI SUNDAR MANI PATEL : SHRI CHANDRAMOULI JAGARLAMUDI :

SHRI K. P. SINGH DEO :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that Government are considering a proposal for jetting up mini sugar Plants in various parts of the country; and

(b) if so, whether the supply position of sugar cane is likely to be worsened as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : fa) Yes, Sir. According to the liberalised licensing policy, any industrial undertaking with fixed assets not exceeding Rs. one crore can be established without an industrial licence subject to certain conditions mentioned in the Government's Notification dated 19.2.1970. Under this provision, proposals for (he registration of small and medium size cooperative sugar factories to be established in various parts of Maharashtra have been received and only four such units have so far been registered.

(b) No, Sir.

HARIJAN WOMAN BEATEN TO DEATH

862. SHRI K. C. PANDA : SHRI SUNDAR MANI PATEL: SHRI CHANDRAMOULI JAOARLAMUDI : SHRI K. P. SINGH DEO : SHRI O. P. TYAGI : SHRI D. K. PATEL : SHRI JAGDISH PRASAD MATHUR: SHRI V. SAKHALECHA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether attention of the Government of India has been invited to a report in the 'Indian Express' of 25th April, 1972 to the effect that a Harijan woman was beaten to death in Govindpet village of Nizamabad district of Andhra Pradesh;

(b) if so, whether a report in this regard has been received from the State Government; and

(c) if so, the action taken in this regard ?

THE DEPUTY MINISTER. IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) to (c) Yes, Sir. The Facts as ascertained from the State Government are that according to the information received from the Government of Andhra Pradesh, one Harijan woman of village Govindpet of Nizamabad District had allegedly confessed that she had pushed two minor girls into a well and had taken their ornaments. The two girls had died. On knowing this, the villagers got enraged and beat her severely. The police intervened but she died on the way to the police station. A case under section 147/302 has been registered against the villagers of Govindpet who had assaulted the woman, 21 accused persons have been arrested and efforts are being made to apprehend the absconding persons.

TECHNICAL EDUCATION

863. SHRI K. C. PANDA :

SHRI SUNDAR MANI PATEL: SHRI CHANDRAMOULI JAQARLAMUDI : SHRI K. P. SINGH DEO :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state: